## **BUSINESS ADVISORY COMMITTEE**

(Thirteenth Lok Sabha)

## **FORTY-NINTH REPORT**

(Presented on 23.04.2003)

The Business Advisory Committee held a sitting on Tuesday the 22<sup>nd</sup> April, 2003.

2. The Committee recommend that the discussion and voting on Demands for Grants (General) for 2003-2004 in respect of the following Ministries may be taken up on the dates indicated against each:

(i) Labour May be taken up on Tuesday, the 22<sup>nd</sup> April, 2003. and to be concluded on same day

(ii) External Affairs

May be taken up on
Wednesday, the 23<sup>rd</sup> April, 2003
and to be concluded on same
day

(iii) Youth Affairs & Sports

May be taken up on Thursday, the 24<sup>th</sup> April, 2003 and to be concluded on same day

- 3. The Committee also recommend that all questions necessary to dispose of all the outstanding matters in connection with the Demands for Grants in respect of Budget (General) for 2003-2004 may be put to vote at 12 noon on Friday, the 25<sup>th</sup> April, 2003.
- 4. The Committee further recommend the allocation of time to the following items of business as shown against each:

(1) The Finance Bill, 2003 (Consideration and passing)

May be taken up on Friday, the 25<sup>th</sup>, Monday, the 28<sup>th</sup> and Tuesday, the 29<sup>th</sup> April, 2003. The Finance Minister may reply on Wednesday, the 30<sup>th</sup> April, 2003.

2 hours

- (2) The Election and other Related Laws (Amendment) Bill, 2003.

  (Consideration and passing)
- (3) The Constitution (Ninety-fifth Amendment) 2 hours Bill, 2003.

  (Consideration and passing)
- (4) The Fiscal Responsibility and Budget 6 hours Management Bill, 2000.

  (Consideration and passing)
- (5) The Essential Commodities (Amendment) 2 hours Bill, 2003 as passed by Rajya Sabha. (Consideration and passing)
- (6) The Cigarettes and Other Tobacco Products 3 hours (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Bill, 2003 as passed by Rajya Sabha.

  (Consideration and passing)
- (7) The Indian Council of World Affairs 2 hours (Amendment) Bill, 2003.

  (Consideration and passing)

**NEW DELHI;**<u>April 22, 2003</u>
Vaisakha 2, 1925 (Saka)

MANOHAR JOSHI Chairman Business Advisory Committee